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in respect of such schools which do not submit full data on stipulated time. However to cut down delays, the procedure is being further streamlined by checking of records by District Officers through personal discussion.

(c) The Managements of the Schools are already empowered to appoint teachers, upto a period of 3 months, on ad-hoc-basis.

## Promotional avenues for the principals of Government aided schools in Delhi

1434. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that there are no promotional avenues for the Principals of Government aided Senior Secondary Schools in Delhi whereas their counterparts in Govern\* ment Schools may get promotions upto the Joint Director's level and that this discrimination and the stagnation in one post are causing great resentment and disappointment among the affected Principals; and
- (b) if so, whether Government propose to create a separate administrative unit upto the stage of Joint Director for the Government aided schools and also make provision for their transfer and promotion to other education set-ups like the National Council of Education Research Training?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) The aide schools under Delhi Administration are being run by different Managements of societies and Trusts and they are purely private bodies. Further, in Government aided schools, the Principal is the highest functionary.

(b) No. Sir.

## मध्य प्रदेश में जलाशयों में पानी के भंडारण पर प्रतिबंध

1435. थी शिवप्रताद चनपरिया: क्या पर्यादरण भ्रौर वन मंत्री यह बताने की की कपा करेंगे कि :

- (क) मध्य प्रदेश में बड़े, ग्रौर लघु स्तर के उन जलाशयों के नाम क्या हैं जिनमें वन संरक्षण ग्रधि-नियम, 1980 के उपवंधों के अनसार पानी के भंडारण पर प्रतिबंध लगा दिया गया है ; और
- (ख) इन जलाशयों से मिचाई सुवि-धाम्रों के उपलब्ध न होने के कारण कितना कृपि भूमि क्षेत्र प्रभावित हुआ

पर्यावरण ग्री ं न मंद्रा य में रज्य मंद्धी (आनित मेनजा गांधी) : (क) और (ख) राज्य सरकार से मुचना एकत्र की जा रही है और मदन के पटल पर रख दी जायेगी।

## Construction of Pulichintala Project

1436. DR. YELAMANCHILI SIVA-JI: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

- (a) whether any proposal of the Andhra Pradesh Government is pending clearance from Government construction of "Pulichintala Project"; and
- (b) if so, what is the present stage of consideration thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANE-KA GANDHI): (a) and (b) No preposal has been received from Andhra Pradesh Government under (Conservation) Act, 1980 for construction of "Pulichintala Project". How ever, a proposal was received in this regard for Environmental clearance and this was rejected for non-furnishing of information on 29-6-90.